

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4064
ANSWERED ON:19.12.2011
CIVIL POPULATION IN CANTONMENTS
Saroj Shri Tufani

Will the Minister of DEFENCE be pleased to state:

- (a) whether complaints have been received regarding difficulties being faced by the civil population in the cantonment areas of the country for basic amenities;
- (b) if so, the details thereof including the total number of cantonment areas and the civil population living therein;
- (c) whether any steps have been taken to solve the day-to-day problems being faced by the civil population;
- (d) if so, whether there is any proposal to amend the Cantonment Board Act in order to provide more amenities to the civil population; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Complaints pertaining to civil amenities are being received on day to day basis and are attended by the Cantonment Boards. There is no serious gap between the public aspirations for civic amenities and the actual amenities available in Cantonment areas. There is, however, scope for improving the civic infrastructure and steps have been taken to improve amenities in Cantonment areas. Some of the steps taken in this regard are given in Annexure-A. There are 62 Cantonments in the country. Total population residing in these Cantonments as per 2001 Census is 21,02,663. Census figures do not indicate civil population separately.

- (d) No, Madam.
- (e) Does not arise.

ANNEXURE –A REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4064 FOR ANSWER ON 19.12.2011

- (i) The public complaints redressal system "Samadhan" introduced in some Cantonments.
- (ii) Municipal Solid Waste (Management & Handling) Rules, 2000 implemented. The segregation of solid waste and door to door collection of waste has been introduced in most Cantonments.
- (iii) Ban on use of Polythene bags imposed in Cantonment areas.
- (iv) Right to Education Act, 2009 implemented in Cantonment Board's Schools and School Management Committees (SMC) constituted. Each SMC has been delegated Administrative and Financial powers to improve functioning of Cantonment Boards Schools.
- (v) To improve health services provided to the Cantonments residents, in many Cantonments Mobile Dispensaries introduced, Kishori Clinics for girls opened, special facilities provided to old age people and centres opened to cater to the needs of Differently-abled children.
- (vi) Dry type latrines discontinued in all Cantonments and water borne group latrines provided wherever required.
- (vii) Individual Cantonment Boards have implemented various schemes for improving civic amenities at local based on availability of funds.